

MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government are aware of the Press report that appeared in the Sunday Times dated 2-12-90.

(b) Facts are being ascertained from the Government of Tamil Nadu and a statement will be laid on the Table of the House.

39th annual Congress of the World Federation of Advertisers

1543. SHRI SYED SIBTEY RAZI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the 39th annual Congress of the World Federation of Advertisers will be held at New Delhi in 1991;

(b) if so, the details thereof;

(c) whether it is also a fact that the Congress is being held in India for the first time;

(d) if so, whether it will have official patronage;

(e) whether any preparations in this regard have been undertaken; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c) A proposal from the Indian Society of Advertisers Limited for no objection for hosting the 39th Congress of the World Federation of Advertisers, at New Delhi for the first time in India, was received by the Government.

(d) No, Sir.

(e) Government is not concerned.

(f) Question does not arise.

Industrial projects of West Bengal pending clearance

1544. SHRI DEBABRATA BISWAS: Will the PRIME MINISTER be pleased to -state;

(a) what is the number of projects from West Bengal, pending clearance;

(b) whether Government propose to clear the projects in a time-limit; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c) During the years 1987 to 1990 (upto 30-11-1990), 275 Industrial Licence applications for setting up of Industries in the State of West Bengal have been received. Of these, 99 have been approved and letters of intent granted. Of the remaining 176 applications, 124 have been rejected or otherwise disposed of and 52 are at various stages of processing. It is the constant endeavour of the Government to dispose of all Industrial Licence applications as expeditiously as possible.

Role of some para-military force in recent communal riots

1545. SHRI DEBABRATA BISWAS: Will the PRIME MINISTER be pleased to state;

(a) whether Government's attention has been drawn to the reports regarding the partial role of P. A. C. in recent communal riots in U. P and R. A. C. in Rajasthan; and

(b) if so, the details of assistance the Central Government propose to provide to State Governments for dealing with the problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) 'Public Order' and 'Police' being State Subjects, it is primarily for the State Governments